

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 256/TT/2013

Date: 28.10.2013

To
The Chief Engineer (STU),
'Prakashganga', MSETCL,
Plot No. C-19, E-block,
Bandra Kurla Complex, Bandra(E),
Mumbai-400 051

Subject: Determination of tariff in respect of Maharashtra State Electricity Transmission Company Limited (MSETCL) owned Transmission Lines/System with other States in terms of CERC order dated 14.3.2012 in Petition No. 15/SM/2012

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 11.11.2013:-

- 1) Average cost of 220 kV S/C line, 220 kV D/C line, 400 kV S/C line in accordance with the ARR approved by MERC;
- 2) Total ARR, No. of circuit km for different type of lines, if line wise cost is not available.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)